

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 178 of 2014 & IA No. 289 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Him Urja Pvt. Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan

Ms. Meghana Aggarwal for R-2

ORDER

The learned counsel for the respondent no.2 seeks some more time to file reply to IA. The same may positively be filed by 24th November, 2014 after serving copy of the same on the other side.

Post the matter on 02nd December, 2014. In the mean time, reply in the main appeal may also be filed by the respondents.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh

